

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4130  
ANSWERED ON:07.08.2014  
UPGRADATION OF RURAL ROADS  
Singh Shri Ganesh

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether any proposal for repair/renovation/upgradation of rural roads in the country including Madhya Pradesh is under consideration of the Union Government;
- (b) if so, the details thereof during the last three years and the current year, State/UT and year-wise; and
- (c) the time by which the pending proposals are likely to be approved?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) & (b): Yes, Some proposals for new construction/upgradation of rural roads under Pradhan Mantri

Gram Sadak Yojana (PMGSY) from the States including the State of Madhya Pradesh are under consideration with Government of India as per details attached at Annexure -A. The details of proposals already sanctioned during last three years and the current year is attached at Annexure-B.

(c): The proposals under PMGSY received from the States are scrutinized by the National Rural Development Agency (NRRDA) and are then considered by the Inter Ministerial Empowered Committee (constituted by the Ministry of Rural Development), for recommendation keeping in view the availability of funds, existing liability of unexecuted works which were already sanctioned under programme, progress of works, absorption capacity of the States, balance road works in hand etc. The State Governments are required to communicate their compliance on the observations of the Empowered Committee to the Ministry and seek a formal clearance on that basis. The proposals which meet all the programme requirements are formally cleared by the Ministry with the approval of the Competent Authority. This is an ongoing process.